

(c) National Highway - 42 from Manguli (Cuttack) to Sambalpur in Orissa has been identified for upgradation for widening to 2-lane with paved shoulders alongwith the provision of capacity augmentation to 4-lane under National Highway Development Project (NHDP) phase-IV. It is at feasibility stage and viability of bypass at Angul town is a part of the project.

(d) It is too early to indicate any time frame at this stage.

Scrapping BOT policy

1165. SHRI SYED AZEEZ PASHA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to scrap the erstwhile policy of building roads through: "Build-Operate Transfer" (BOT) policy;

(b) if so, the reasons therefor;

(c) whether it is a fact that builders lobby has been pressurizing Government to scrap this policy;

(d) the steps Government proposes to take to ensure that road users and the public do not pay a further price by abolition of the B.O.T. policy; and

(e) what defects have been found in the B.O.T. policy?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) No Sir.

(b) to (e) Do not arise.

Ban on cotton exports

1166. SHRI B.S. GNANADESIKAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Government proposed to lift ban on cotton export from October 1, 2010;

(b) whether Government has also decided to increase export duty on cotton to keep prices under check; and

(c) if so, the details thereof and the steps proposed by Government to maintain domestic availability of cotton in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Cotton export are placed in restricted category and permitted under license *vide* DGFT Notification no. 44/2009-14, dated 21.05.2010.

(b) An export duty of Rs. 2500 per tonne on raw cotton has been imposed *vide* Notification nos. 43/2010-Custom dated 9.4.2010.

(c) To address the important issue of steep increases in prices of cotton, Government initiated several policy interventions which include *inter alia* an export duty on raw cotton and placing exports of raw cotton under the licensed category.

Impact of European crisis on textile exports

†1167. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that 60 per cent of India's textile export depends on American and European markets;

(b) the impact of European credit crisis on India's textile export;

(c) whether Textile Minister has recommended to Finance Minister to increase the export duty to check the prices of cotton; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) During 2009, India's exports of Textiles and Clothing (T&C) products to European countries and US, had a share of 34.76% and 19.40% respectively of India's total exports of T&C products.

(b) There has been no discernible effect on exports of India's T&C products to Europe, during the current phase of economic adversity in some EU countries,

(c) and (d) Export duty of Rs.2500/- per tonne has been imposed *w.e.f.* 9.4.2010 on exports of cotton, so as to ensure stabilization of prices and restoration of domestic supply lines.

Jute parks

1168. SHRI MOINUL HASSAN: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Government is establishing/going to establish Jute Parks in different parts of the country;

†Original notice of the question was received in Hindi.